

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**


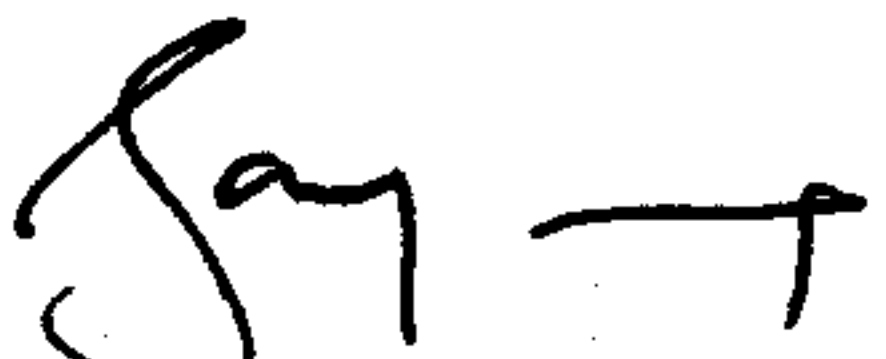
IA 348 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

Name of the Company: Devesh Agrawal
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

Section of the Companies Act : IA for Directions

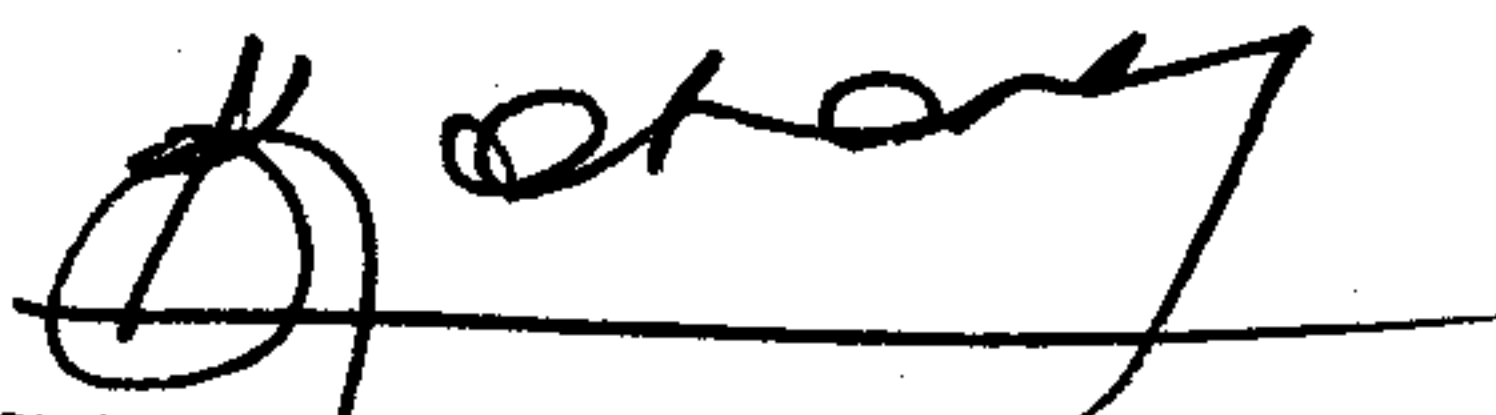
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SUMANT BATRA	ADV	RP	
2.	NIMARJKA SHARMA	ADV		
	Aadit R. Sanjanwala [For. Ms. Megha Jani]	Adv.	Applicant	


ORDER

The Parties are represented through their respective Counsel(s).

The matter is part heard by the regular division bench, today being a Special Bench, list the matter before the regular bench.

List the matter on 19.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 13th day of December, 2019.